

Sixteenth Loksabha

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Title: Introduction of the Agricultural and Other Unorganised Workers (Protection and Welfare) Bill, 2017

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill to provide for the protection from exploitation and anti-labourers practices of the agricultural and other unorganized workers and for the welfare measures to be implemented by the Central and State Governments for such workers by way of establishing a Welfare Authority alongwith a Welfare Fund to ensure minimum wages, pension and provident facilities, compensation in case of accidents, maternity and crèche facilities and medical care to the women workers and for matters connected therewith and incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the protection from exploitation and anti-labourers practices of the agricultural and other unorganized workers and for the welfare measures to be implemented by the Central and State Governments for such workers by way of establishing a Welfare Authority alongwith a Welfare Fund to ensure minimum wages, pension and provident facilities, compensation in case of accidents, maternity and crèche facilities and medical care to the women workers and for matters connected therewith and incidental thereto.”

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO: Sir, I introduce the Bill.

